

(ii) Installation of reliable transmission media for connection to Trunk Automatic Exchange has been taken up.

(iii) Work is in progress to commission additional transit capacity at Trivandrum.

Construction of Building for New Telephone Exchange in Chengannur in Kerala

2559. SHRI THOMAS KUTHIRAVATTOM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a new Telephone exchange with new building is likely to be constructed in Chengannur in Kerala; and

(b) if so what progress has so far been made with regard to the construction of building?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir. A new Telephone Exchange with new building has been planned for construction in Chengannur in Kerala.

(b) The construction of Telephone Exchange building at Chengannur is likely to commence in 1991. 2500 lines RLU Type Electronic Exchange has been allotted. The exchange is likely to be commissioned in 1993-94.

Entry of Pak Citizens into Ganganagar, Rajasthan

2560. SHRI JAGADISH JANI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that the unauthorised entry of Pakistani citizens into Ganganagar district of Rajasthan is on the increase;

(b) if so, the number of cases that came to the notice of Government during the last six months;

(c) whether such incidents are taking place Only due to the delay in the fencing of Indo-Pak border; and

(d) if so, the steps taken to speed up the fencing work and also to check unauthorised entry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHA. Y): (a) to (d) There is no indication of any increase in the unauthorised entry of Pakistani citizens into Ganganagar District of Rajasthan in the recent past. However, various measures such as fencing the border, intensive patrolling, deployment of additional forces etc. have been taken to check unauthorised entry of Pakistani nationals.

Amendment to Major Port Trust Act, 1963

2561. SHRI JAGADISH JANI: Will the Minister of SURFACE TRANSPORT be pleased to state;

(a) whether Government propose to amend the Major Port Trust Act 1963 to strengthen the Port Trust Boards and Port Trusts; and

(b) if so, the steps taken to amend the Act?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRISHNAN): (a) A number of suggestions have been received proposing amendments but no decision has been taken yet.

(b) Does not arise.

Communal Trouble in Dausa near Jaipur

2562. SHRI SANTOSH BAGRODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a communal trouble erupted in Dausa, about 55 kms. from Jaipur, on 24th April, 1990; and

(b) if so the details thereof and the action taken by Government to avoid recurrence thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHA. Y): (a) and (b) According to the Gov-